

NATIONAL COMPANY LAW TRIBUNAL,  
COURT- V, MUMBAI BENCH

7) CP(IB)/409/MB/2021

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Mr. Laxmidhar Vinayakrao Gaopande

Vs.

Rolta India Limited

UNDER SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY ACT, 2016

**ORDER**

1. At the request of Counsel for the Applicant, list this matter on **13.07.2021** high on board.

SD/-

CHANDRA BHAN SINGH  
Member (Technical)

SD/-

SUCHITRA KANUPARTHI  
Member (Judicial)

06.07.2021  
/n/